

**GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3138  
TO BE ANSWERED ON 08/08/2023**

**Data of PACCS**

**3138. SHRI P.C. MOHAN:**

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government is compiling and aggregating data of all the Primary Agricultural Credit Cooperative Societies (PACCS) spread across all States and Union Territories and if so, the details thereof, State-wise;
- (b) the steps taken by the Government to compile and verify the data of all the PACCS; and
- (c) whether the Government is planning to regulate these PACCS so that they are not misused and if so, the details thereof ?

**ANSWER**

THE MINISTER OF COOPERATION  
सहकारिता मंत्री (SHRI AMIT SHAH)

(a): Ministry of Cooperation is developing a comprehensive National Cooperative Database in a phased manner. Mapping of about 2.64 lakh primary cooperative societies of three sectors i.e. Primary Agriculture Credit Societies (PACS), Dairy and Fisheries has been completed in February, 2023 under Phase-I. Under Phase-II, Mapping of National Cooperative Societies/Federations has been completed. Under Phase-III, the Database is being extended to the remaining cooperative societies working in all other sectors. As per the Statistical Profile of Indian Cooperative Movement-2018 published by National Cooperative Union of India (NCUI), State-wise number of Primary Agriculture Credit Societies (PACS) in the country are placed at Annexure.

(b): The data of all cooperative societies, including PACS, collected under the National Cooperative Database has been entered and verified under the supervision of the District Registrar Office of the State Registrar of Cooperative Societies (RCS).

(c): As per statutory provisions, the Cooperative Societies with objects not confined to one State are governed by Entry 44 of Union List of the Constitution and are centrally administered by Central Registrar of Cooperative Societies (CRCS) under provisions of Multi-State Co-operative Societies Act, 2002. The Cooperative Societies, including Primary Agriculture Credit Societies (PACS), with objects confined to one State are governed by Entry 32 of State List of the Constitution and are administered by the concerned State Registrar of Cooperative Societies (RCS) as per provisions of respective State Cooperative Societies Act.

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## State-wise number of Primary Agriculture Credit Societies (PACS) in the country

Sr. No.	Name of State/UT	Number of PACS
1	ANDAMAN AND NICOBAR ISLANDS	51
2	ANDHRA PRADESH	2051
3	ARUNACHAL PRADESH	34
4	ASSAM	766
5	BIHAR	8463
6	CHANDIGARH	17
7	CHHATTISGARH	1333
8	DELHI	0
9	GOA	81
10	GUJARAT	8484
11	HARYANA	711
12	HIMACHAL PRADESH	2127
13	JAMMU AND KASHMIR <sup>#</sup>	643
14	JHARKHAND	2345
15	KARNATAKA	5679
16	KERALA	1647
17	LAKSHADWEEP	19
18	MADHYA PRADESH	4457
19	MAHARASHTRA	21217
20	MANIPUR	223
21	MEGHALAYA	179
22	MIZORAM	159
23	NAGALAND	1719
24	ODISHA	2701
25	PUDUCHERRY	53
26	PUNJAB	3543
27	RAJASTHAN	6411
28	SIKKIM	176
29	TAMIL NADU	4511
30	TELANGANA	798
31	THE DADRA & NAGAR HAVELI AND DAMAN & DIU	2
32	TRIPURA	268
33	UTTAR PRADESH	8929
34	UTTARAKHAND	759
35	WEST BENGAL	7405
	<b>Total</b>	<b>97961</b>

Source: Statistical Profile of Indian Cooperative Movement-2018 published by NCUI

# The figures of Jammu & Kashmir (UT) included the figures of Ladakh (UT)

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